Office of Secretary (Revenue)/Member Secretary(SDMA) Government of Goa

No. 1/6/2/2020/RD(Part)/3311

Dated: 16/04/2020.

To,

- 1. All Secretaries, Government of Goa.
- 2. Collector/Chairperson (DDMA), North-Goa.
- 3. Collector/Chairperson (DDMA), South-Goa.
- 4. All HoDs, Government of Goa.

Sub: Minutes of the State Executive Committee : reg.

On 15/04/2020, the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meeting for necessary action. The same has approval of the Chairman, SDMA.

Secretary, Revenue Member Secretary, SEC & SDMA

Encl.: As above.

Copy to:

- 1. Secretary to Hon'ble Governor, Goa
- 2. Secretary to Hon'ble CM, Goa
- 3. PS to Chief Secretary, Goa

Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 15th April 2020

On 15/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- 2. Shri SK Bhandari, Secretary, Transport
- 3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC has gone through the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed) also attended the meeting as special invitees:

After deliberation on the current situation, the SEC noted and decided the following:

- 1. Status of COVID19: Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has seven positive cases of Covid-19, out of which six patients have recovered and have been shifted to a Quarantine facility outside. All tests done during the 24 hours on SARI/ILI patients for Covid were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
- The Nodal Officer for quarantine informed that 3 individuals were there in the quarantine facility at Mayer Residency, 4 at Acron Homes at Candolim and 3 in Old Goa Residency.
- 3. The SEC discussed the new MHA order and guidelines issued today, on 15 April, 2020, issued by the Chairperson, NEC and it was directed that there should be strict compliance of the same. These guidelines would be applicable to States/UTs from 20 Apr, 2020, and the earlier order and guidelines would be applicable till then. It was brought to notice that there would be no relaxation beyond the guidelines, and if required the State could consider to not provide some of the relaxations in view of the local requirements and the situation existing in the neighbouring districts of other States.
- 4. The Secretary, Health informed that as per the Ministry of Health and Family Welfare guidelines, Goa does not have any hotspot for Covid. Both the districts are falling under the category of non-hotspots districts. Therefore, from 20th April, the State can start the additional economic activities listed in the MHA's order.



- 5. The SEC highlighted that strict vigil be ensured at the entry points of the borders of the State to negate the possibility of people entering Goa without due authority. The SEC asked the IT department and DMA to work on a technological solution to monitor the movement of goods vehicles with their personnel. The SEC also directed the District Observers and Incident Commanders to make regular visits to the Border for a supervision of this exercise at the border check posts.
- 6. Secretary Health informed the committee about the development of a rapid screening test by M/s Abbot, and that the same was under examination by ICMR for approval. This could possibly be used in future for screening at the borders. The SEC discussed the issue and decided that the feasibility of using such tests could be explored after its approval by ICMR.
- 7. The SEC noted that as per the new MHA guidelines, there was a compulsory requirement for wearing a face cover when in Public places and in work spaces. Therefore, there was a requirement to ensure that there are sufficient quantities of cloth masks available in the market at an affordable rate. The requirement for the masks in respect for the Government departments be made to Member Secretary, GSUDA by the HoDs/Secretaries. It was also decided that DMA would provide necessary support to Secretary WCD for ensuring sufficient availability of the reusable cloth masks.
- 8. The SEC asked the Collectors to designate and circulate an email ID on which the concerned department or institution could make their requests to seek permission for operation of their units, as per the new guidelines, with effect from 20 April, 2020. A detailed SOP would be put up on the website soon. Principal Secretary, Science and Technology will work out the modalities with the Collectors for the same.
- 9. The SEC directed that the concerned Secretary/HOD should ensure that staff is present in the offices as per the recent GAD circular and sufficient provision of sanitisers, thermal guns etc in the offices are made available to comply with the order issued by the MHA. The SEC decided that initially 1000 thermal guns would be procured. The department could send their requirements to Secretary Health who would do the procurement and distribution, based on the need of the departments.
- 10. The PCE informed that the position of water supply was normal except at Podocem (Sankhalim). The pump that was given for repair at Belgaum is ready and the installation process would be initiated tomorrow. It was also informed that the pumps at Tuem had been replaced and supply has been restored.
- 11. CE (Electricity) informed that the supply of the electricity supply is normal and the process to start billing for the next season has started. The SEC directed that the meter readers should use proper face cover and should be provided hand sanitisers.
- 12. Secretary, Agriculture informed that agriculture activities are stable and the department is facilitating proper harvesting and sowing. SEC directed Secretary



Agriculture to ensure that a mechanism is put in place for procurement of these agricultural products at the source.

- 13. Secretary Civil Supplies informed the SEC that there were sufficient supplies in the market including Rawa, which was earlier reported to be in short supply.
- 14. The Nodal Officer (Foreigners) informed that Goa still has about 4500-5000 foreigners as per the information received from foreign embassies/missions. So far 23 special relief flights have flown from Goa with 4,239 foreigners.
- 15. The Commissioner (Excise) informed that various liquor manufacturing units in Goa have produced about 1.58 lakh litres of sanitisers of which 33500 litres of sanitisers was given to Goa government and defence authorities deployed in Goa.
- 16. The 42 buses of KTCL (which is subject to variation as per requirements) used for providing essential services and relief work will be without any charge to the user.
- 17. The members of the SEC tasted today's food to be provided to the labourers at the relief camps. The SEC was satisfied with the meal being provided and appreciated the efforts of the SHGs and the Director Education.
- 18. The SEC also put on record its appreciation to all the members of the various survey teams, supervisors, and others who completed the House-to-House survey in three days.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

(Sanjay Kumar)

Secretary, Revenue

Member Secretary, SEC & SDMA

List of Special Invitees

- 1. Shri Jaspal Singh, IGP
- 2. Shri Subhash Chandra, PCCF
- 3. Shri Kunal, CEO
- 4. Shri Santosh Kumar, Add. PCCF.
- 5. Ms Nila Mohanan, Secretary, Health
- 6. Shri Amit Satija, Commissioner, Excise
- 7. Shri P.S. Reddy, Secretary, Fisheries
- 8. Shri. J. Ashok Kumar, Secretary, Tourism
- 9. Shri Sanjay Grihar, Secretary, Panchayats
- 10. Shri C.R. Garg, Secretary, Law
- 11. Shri. Suresh bhandari, Secretary Transport.
- 12. Shri Kuldeep Gangar, Secretary, Agriculture
- 13. Ms Isha Khosla, Secretary, Civil Supply
- 14. Shri Tariq Thomas, DMA
- 15. Ms. Vandana Rao. Director Education.
- 16. Ms. Ankita Anand. Director Information Technology.
- 17. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
- 18. Shri. R. G. Keni, Chief Engineer (Electricity)
- 19. Shri Narayan Gad, Director Panchayat
- 20. Shri. Shrikant Patil C.E. (WRD)
- 21. Shri Rajan Satardekar Director (Transport)
- 22. Shri. Keshav Kumar CF(C)
- 23. Ms. R. Menaka, Collector (North Goa)
- 24. Shri. Ajit Roy, Collector (South Goa)
- 25. Mr. Venancio Furtado. M.D. KTCL
- 26. Mr. Suresh Shanbhoge, Director, Civil Aviation.

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE Date: 15 /04/2020 Time: 16:00 hrs (Cumulative

TABLE 1: LAW & ORDER

Time:- 16:00 hrs (Cumulative)

Sr No.	State/UT	Total number violation of Lock down/curfew orders	Remedial 5		aust violatie	ns mentioned		r Action taken on incidents of Law & R & order reported in Column - 5		
-1	-2	-3		-4	4		-5	-6 -		
			Total Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (In Rs)				
1	Goa Total	19609 Cases:- 396 M. V. Challans:- 19213	700	326	396	2560475		1. Strict enforcement of the lockdown is being enforced with simultaneous personasion by patrolling stoff to comply with the conditions of lockdown 2. Appeal on Social Media through appropriate posters 3. Video clips appeal to Citizens/Religious places against gathering 4. Meetings with religious heads 5. Patrolling has been intensified all over Goa and Nakas have been deployed at all exit points. 6. Traffic staff has been deployed at long with district police at nakabandis.		
	North Goa	4814	271	133	185	498500				
	South Goa	14795	429	193	211	2061975				
	Traffic (N & S Goa)	Nil	Nil	Nil	Nil	Nil	-			

Movement of Trucks (Last 24 Hrs.)
Date: 15.04.2020 at 08.00 hrs (w e.f. 31.03.2020)

			INW	ARD		OUTWARD						
No. of Trucks	08:00 hrs to 20:00 hrs		20.00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs		08:00 hrs to 20:00 hrs		20.00 hrs to 08:00 hrs		Cumulative (w.e.f. 31.03.2020, 0800 hrs	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	17	24	8	8	291	342	221	99	111	49	4138	2086
Rice	3	10	6	11	208	328	0	0	0	2	4	7
Sugar	0	0	4	0	93	28	0	0	0	0	3	0
Pulses	10	4	12	7	327	58	0	0	0	1	6	5
Milk	10	4	21	3	419	74	0	1	1	0	25	41
Vegetable	7	2	114	- 6	1797	239	2	0	0	0	17	19
Fuel	0	0	0	1	21	22	0	0	2	0	7	1
LPG	3	2	3	0	77	128	7	0	0	0	106	11
Fruit	21	4	27	21	676	365	13	0	0	0	26	31
Eggs	3	0	3	2	15	8	1	0	12	0	13	0
chicken (live/Processed)	3	0	44	0	77	0	0	0	9	0	10	0
Meat (live/Processed)	0	0	0	1	0	1	0	0	0	0	0	0
Others	74	35	91	28	1618	609	44	16	48	19	801	501
Total	151	85	333	88	5620	2202	288	116	183	71	5156	2665
Grand Total	23	36	421		7822		4	04	2	54	75	321

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 15/04/2020

Name of the State : GOA

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: Hemant Kumar, IAS.

(State Control Room I/c: 7875015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers /industry where they were working	Remarks/ additional information		
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO				
(a)	(b)	(c)	(d)	(e)	(f)	(9)	(h)	(i)	Ü	(k)		
North Goa	10	0	337	0	08	5	4000	1600		Dry ration provided to 1085 persons A Gracery-on-Whee's nuses are supplying graceries Breakfast provided to all persons in shelter homes		
South Goa	06	0	409	0	73	7	4675	2190		Dry ration provided to 1637 persons Dry ration provided to 560 persons by NGO in Canacona Taluxa 3) 3 Grocery-on-Wheels buses are supplying groceries		
Total	16	0	746	0	81	12	8675	3790		THE REPORT OF THE PARTY OF THE PARTY.		

Note:

1) Goa does not have any COVID-19 hotspot.
2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
3) 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.



Integrated Disease Surveillance Programme (EDSP) Directorate of Health Services, Campal, Panagi-Goa Tel No. 0832-2225538 E-mail id: gussu.idsp@nic.in

Date: 15/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 15.04.2020	Cumulative no. of Cases since 29.01.2020		
1	People under Home Quarantine	00*	1753		
2	Contacts under Facility Quarantine	00	202		
3	Suspects under Hospital Isolation at GMC	01	148		
4	No. of samples sent for testing	77	556		
5	No. of reports received	20	495		
6	No. of samples tested Positive	do	07		
7	No. of cured patients out of Positive	00	05		

^{*} Today, no freah persons were put under home quarantine. However 15 travelers are quarantined for 28 days, out of the list of travelers provided by Government of India.

- Out of 81 Samples pending for testing, 20 are Negative 61 Reports Awaited.
- At present patient in isolation ward GMC- 06
- ESI Hospital Margao 02 positive cases
- At present suspect Quarantined in SDH Ponda- 01
- At present contacts Quarantined in Oid Goa Residency- 03
- At present Cured patients under Quarantine at Acron Seaway Resort, Candolim- 04.
- One Curod patient completed 07 days Facility Quarantine and now placed under Home Quarantine for next 07 days.

Director of Health Services